

Annexure - 4

Name of the Corporate Debtor : GVK Energy Limited
Date of Commencement of CIRP : 06.05.2025
List of Creditors as on : 24.07.2026

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of the Creditor	Details of Claims Received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1	GVK Power & Infrastructure Ltd	04.06.2025	5,513,230	5,513,230	Consultancy Fee	-	-	Yes	NA	-	-	-	-	Admission was made subject to avoidance transaction review. Due to non-provision of complete information relating to period prior to 2023 by suspended management, Transaction Auditor was unable to conduct detailed analysis and hence status quo maintained on claim and intimated to CoC. Suitable Application filed u/s 19 and for identified avoidance transaction.
2	GVK Technical And Consultancy Services Private Limited	23.07.2026	6,629,070	6,629,070	O&M Expense	-	-	Yes	NA	-	-	-	-	RP had filed IA 900/2025 before Adjudicating Authority for reversal of amount appropriated during moratorium. Upon directions of Hon'ble NCLT vide order dated 08.01.2026, GVK TCS and Kairos refunded amount paid by suspended management against Pre-CIRP O&M invoices and have submitted claim for consideration. Same, being acceptable for collation, has been intimated to CoC for inclusion in list of creditors.
3	Kairos Security Health and Composite Services Pvt. Ltd.	24.07.2026	5,430,712	5,430,712	O&M Expense	-	-	Yes	NA	-	-	-	-	
Total			17,573,012	17,573,012						-	-	-	-	

Notes:
1 Claims received till 24.07.2026 have been collated and verified by the Resolution Professional.